

Annexure-9														
Name of the Corporate Debtor: ANGAD INFRASTRUCTURE PRIVATE LIMITED ; Date of Commencement of CIRP: 06.05.2024														
List of other creditors (Other than financial creditors and operational creditors)														
Sl No.	Name of C-creditor	Date of receipt		Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest		Whether related party?	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
							Amount covered by security interest	Amount covered by guarantee						
1	246 Landmarks Ltd		15.03.15.276.00	15,63,15,276.00	Nil	Nil	Nil	Nil	No	Nil	Nil	Nil	Nil	Dues Payable to Holding Company
2	Chakra Assets Reconstruction Private Limited (Assignee of IFCI Ltd).		3,16,46,05,089.07	13,65,68,421.04	Other secured Creditor	13,65,68,421	Nil	Nil	No	Nil	Nil	3,02,80,36,668	Nil	As per NCLT Order dated 24 April 24 1.Land Mortgage for Era Housing & Development Term Loan. 2.Land Mortgage for Hi Point Investment and Finance Pvt.Ltd. Term Loan
	TOTAL		3,32,09,20,365.07	29,28,83,697.04	-	13,65,68,421	-	-	-	-	-	3,02,80,36,668	-	

Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records Security/Interest Attached as per Annexure-11

